STANDARD FORMAT OF PURCHASE ORDER

File No. __________________________
Address of the State __________________________

______________________________
Dated, the ______, 2017

M/s __________________________

______________________________

SUPPORT ORDER FOR SUPPLY OF ICP-MS/ LC-MSMS/GC-MSMS

1. Reference __________________________

2. The supply of items mentioned below is awarded to your firm as per the rates mentioned in the Rate Contract agreed upon between FSSAI and Your Firm:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Model/make of Equipment</th>
<th>Number of Equipment</th>
</tr>
</thead>
<tbody>
<tr>
<td>(1)</td>
<td></td>
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3. All terms and conditions will be as per Rate Contract of FSSAI (already shared), Accordingly 05% of the cost of equipment need to be submitted by the supplier as Performance Bank Guarantee. The Performance Bank Guarantee should be valid for 02 months beyond the contract period.

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Copy to: -

Joint Director(QA), FSSAI, FDA Bhawan, Kotla Road, New Delhi